

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3038
TO BE ANSWERED ON 03.08.2017

PANCHAYAT BHAWAN

3038. SHRI ANIL SHIROLE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of panchayat bhawans constructed/ being constructed across the country, so far, State/UT-wise including Maharashtra;
- (b) the details of the funds sanctioned and allocated to construct panchayat bhawans across the country during the last three years, State/ UT-wise including Maharashtra;
- (c) whether the Government has received any complaints regarding misuse of funds sanctioned for the construction of panchayat bhawans across the country; and
- (d) if so, the details thereof and the reasons therefor and the action taken by the Government in this regard, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) & (b) Panchayat is a State subject and providing a separate building for each Gram Panchayat (GP) is primarily the responsibility of concerned State Government. However, under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), financial assistance was provided to the States for construction of GP Bhawans as proposed by the respective States in their annual plans. From 2015-16, the component of Panchayat Bhawans was discontinued for states. Details of number of Panchayat Bhawans constructed across the country, State/ UT-wise under the scheme of RGPSA are at **Annexure-I**. Details of the funds sanctioned for building under RGPSA across the country and total fund released for different activities including for Panchayat Bhawans during last three years, State/ UT-wise including Maharashtra are given at **Annexure-II**.

(c) & (d) The complaints related to Panchayats Bhawan fall within the purview of the concerned State Government, the same are addressed by them as per their respective procedures. In case a complaint on the subject is received by the Ministry, it is sent to the concerned State Government for examination and remedial action. Since issues related to Panchayati Raj Institutions are a State subject, the Ministry does not maintain details regarding complaints.

ANNEXURE - I

Annexure referred to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question .No.
3038 regarding Panchayat Bhawans to be answered on 03.08.2017

Total Panchayat Bhawans Sanctioned to States/UTs and Constructed under RGPSA

S.No.	States	Bhawans Constructed
1	Assam	46
2	Andhra Pradesh	266
3	Arunachal Pradesh	26
4	Bihar	0
5	Chhattisgarh	0
6	Goa	0
7	Gujarat	246
8	Haryana	105
9	Himachal Pradesh	50
10	Jammu & Kashmir	0
11	Jharkhand	0
12	Karnataka	2
13	Kerala	11
14	Madhya Pradesh	0
15	Maharashtra	617
16	Manipur	17
17	Mizoram	11
18	Odisha	25
19	Punjab	22
20	Rajasthan	195
21	Sikkim	8
22	Tamil Nadu	218
23	Telangana	193
24	Tripura	8
25	Uttarakhand	41
26	Uttar Pradesh	98
27	West Bengal	4
28	Daman	0
29	Dadar& Nagar Haveli	0
30	Chandigarh	0
	Total	2209

Annexure-II

Annexure referred to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question .No. 3038 regarding Panchayat Bhawans to be answered on 03.08.2017

Position regarding State-wise grants sanctioned and released under RGPSA during 2014-15 to 2016-17

(Amount Rs. in Cr.)

Name of the State/ UTs	2014-15		2015-16		2016-17	
	Fund* Sanctioned	Fund released**	Fund Sanctioned	Fund released*	Fund Sanctioned	Fund released*
Andhra Pradesh	29.63	24.19				
Arunachal Pradesh	2.21	7.72				
Assam	19.05	26.04				
Bihar	8.85	63.67				
Chhattisgarh	12.88	11.4				
Gujarat	12.28	1.06				
Haryana	12.74	18.78				
Himachal Pradesh	9.16	15.26				
Jammu & Kashmir	7.08	8.58				
Jharkhand	6.79	16.2				
Karnataka	29.69	46.8				
Kerala	11.38	14.49				
Madhya Pradesh	28.12	37.46				
Maharashtra	42.00	34.76				
Manipur	2.54	5.42				
Mizoram	1.04	2.48				
Odisha	24.10	32.92				
Punjab	0.00	0				
Rajasthan	9.40	11.56				
Sikkim	2.91	6.85				
Tamil Nadu	20.02	20.16				
Tripura	2.64	2.36				
Telangana	29.97	29.94				
Uttarakhand	10.37	13.04				
Uttar Pradesh	27.81	0				
West Bengal	17.52	27.71				
Dadra	0.33	1.09				
Daman	0.36	1.51				
Goa	0	0				
Chandigarh	0	0	0.22	0.29		
Lakshadweep	0	0	0	0		
Andaman	0	0	0	0		
Total	380.87	481.45	0.22	0.29		

W.e.f 2015-16, component of construction of Panchayat Bhawan was discontinued for states.

* fund sanctioned is exclusive for building

**fund released shows cumulative release of components including Panchayat Bhawan
